

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

Original Application No. 99 of 2020 (SZ)

Tribunal on its own motion Suo Motu
Based on the news item in Dinamalar, Chennai
Edition dated: 03.07.2020, "When will the sluices
of Mudichur Big Lake be set right"

...Applicant

Versus

The Principal Secretary to Government,
Public Works Department,
Secretariat, Fort St. George,
Chennai and Others

...Respondent(s)

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**Filed by
Thiru. Sai Sathyajith,
Advocate, Chennai.**

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Chennai and Others

... Respondents

**REPORT FILED ON BEHALF OF THE RESPONDENT –
TAMIL NADU POLLUTION CONTROL BOARD**

I, J. Josephine Sahayarani, D/o. Jesu Rajan , Christian, aged about 56 years, having my office at No. 76, Mount Salai, Guindy, Chennai - 600032, do hereby solemnly affirm and sincerely state as follows:

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am filing the status Report on behalf of the Respondent Tamil Nadu Pollution Control Board and as such I am well acquainted with the facts of the case as per records.

2. It is respectfully submitted that the Hon'ble National Green Tribunal (Southern Zone), Chennai in its order dated 15.07.2021 in the matter of O.A.No.99 of 2020 after considering the report submitted by

J. Josephine Sahayarani
22/07/2021

**JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.**

	Solids @ 105 ⁰ C			
3.	Total Dissolved Solids @ 180 ⁰ C	mg/L	379	—
4.	BOD@ 27 ⁰	mg/L	12	3mg/l or less
5.	COD	mg/L	128	—
6.	Copper as Cu	mg/L	<0.033	—
7.	Zinc as Zn	mg/L	<0.05	—
8.	Cadmium as Cd	mg/L	<0.013	—
9.	Lead as Pb	mg/L	<0.07	—
10.	Nickel as Ni	mg/L	<0.05	—
11.	Total Chromium	mg/L	<0.01	—
12.	Hexavalent Chromium Cr ⁺⁶	mg/L	<0.01	—
13.	D.O	mg/L	6	5mg/l or more

Statement showing the value of the Bacteriological parameters analysed

Sl.No	Parameters	Units	Point of collection. Pallavaram Periya Eri in Pallavarm	Primary Water quality Criteria for Bathing Waters prescribed by Central Pollution Control Board
1.	Total Coliform	MPN/100 ml	20	500 or less
2.	Faecal Coliform	MPN/100 ml	<1.8	500(desirable) 2500(Maximum Permissible)

4. It is respectfully submitted that the report of analysis of the water samples collected from the said water body reveals that pH & Dissolved

J. J. Srinivasan
22/1/2024
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.

oxygen and the bacteriological parameter meets the Primary water quality criteria for bathing waters prescribed by Central Pollution Control Board. The parameter of BOD is 12mg/l (Standard-3mg/l or less).

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) at Chennai may be pleased to take this Report on Record and pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

J. Josephine Sahayarani
22/11/2024

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.

BEFORE ME

VERIFICATION

I, J. Josephine Sahayarani, D/o. P.M. Jesu Rajan working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai, do hereby verify that the contents of above report are true to the best of my knowledge through records.

J. Josephine Sahayarani
22/11/2024

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.

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REPORT FILED ON BEHALF OF THE
RESPONDENT- TAMIL NADU
POLLUTION CONTROL BOARD

Advocate for the Respondent: TNPCB
Thiru. Sai Sathyajith
Chennai

Date: 22.10.2021

Date of Hearing: 25.10.2021

